

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS**

LOK SABHA

STARRED QUESTION No. 163

TO BE ANSWERED ON 14th MARCH, 2017

Pradhan Mantri Jan Aushadhi Kendras

***163. DR. BOORA NARSAIAH GOUD:
SHRIMATI KAVITHA KALVAKUNTALA:**

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government proposes to open 3,000 Pradhan Mantri Jan Aushadhi Kendras (PMJAKs) by March, 2017 to promote unbranded quality generic medicines in the country and if so, the details and the status thereof, State-wise;
- (b) whether the Government proposes to open such medical stores in every block and gram panchayat; and
- (c) if so, the details of expenditure likely to be incurred and timeline drawn for the purpose?

ANSWER

**MINISTER IN THE MINISTRY OF CHEMICALS AND FERTILIZERS
(SHRI ANANTH KUMAR)**

(a) to (c): A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (c) of Lok Sabha Starred Question no *163 for 14.03.2017.

- (a) Yes, Madam. In order to open 3,000 'Pradhan Mantri Bhartiya Janaushadhi Kendra' (PMBJK), a countrywide campaign for ensuring availability of quality generic medicines at affordable prices to all, in the name of 'Pradhan Mantri Bhartiya Janaushadhi Pariyojana' (PMBJP), has been started which are offering more than 600 medicines & 154 surgicals and consumables at affordable prices. Under PMBJP, as on 06.03.2017, 861 'Pradhan Mantri Bhartiya Janaushadhi Kendra' (PMBJK) have been opened across the 36 States/UTs of the country. The state-wise details of 861 PMBJKs opened in the country is attached at **Annexure**.
- (b) The scheme does not have any special provision for opening PMBJKs in every block and gram panchayat. However, the Government has set a target to open 3000 PMBJKs across the country by 31st March, 2017 and has amended the guidelines to provide that PMBJKs may be opened by State Government or Government agencies in any government building premises owned by government bodies like Railways/ State Transport Department/ Urban Local Bodies/ Panchayati Raj Institutions/ Post Offices/ Defence/ PSUs etc. In view of the above, it is expected that many blocks and gram panchayats may also get covered under the scheme. Besides, eligible private applicants can also open the Kendras at a place of their choice.
- (c) The Government has made a provision of Rs. 49.75 Crores in the budget of 2016-17 and proposed Rs. 74.62 Crores in the budget of 2017-18 to cover the expenditure incurred for achieving the target of 3,000 PMBJKs across the country.

**Statement referred to in reply to part (a) of Lok Sabha Starred
Q. No. *163 for 14.03.2017 raised by Dr. Boora Narsaiah Goud and
Shimati Kavitha Kalvakuntla regarding 'Pradhan Mantri Jan Aushadhi Kendras'**

S.No.	State/UT	Private	Govt	TOTAL
1	Andhra Pradesh	20	0	20
2	Andaman & Nicobar	0	0	0
3	Assam	11	1	12
4	Arunachal Pradesh	1	13	14
5	Bihar	4	0	4
6	Chandigarh	0	4	4
7	Chhattisgarh	6	131	137
8	Daman & Diu	0	0	0
9	Dadar & Nagar Haveli	0	0	0
10	Delhi	9	5	14
11	Goa	0	0	0
12	Gujarat	75	0	75
13	Haryana	18	0	18
14	Himachal Pradesh	5	10	15
15	Jammu & Kashmir	1	13	14
16	Jharkhand	3	12	15
17	Karnataka	9	8	17
18	Kerala	158	0	158
19	Lakshadweep	0	0	0
20	Madhya Pradesh	22	0	22
21	Maharashtra	65	1	66
22	Manipur	0	0	0
23	Meghalaya	0	0	0
24	Mizoram	1	1	2
25	Nagaland	0	0	0
26	Odisha	6	22	28
27	Puducherry	0	0	0
28	Punjab	3	21	24
29	Rajasthan	12	1	13
30	Sikkim	0	0	0
31	Tamil Nadu	25	0	25
32	Telangana	14	0	14
33	Tripura	0	7	7
34	Uttar Pradesh	124	1	125
35	Uttarakhand	8	6	14
36	West Bengal	4	0	4
TOTAL		604	257	861
Grand Total		861		